

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA(CAA)No.21/Chd/Pb/2017

In the matter of:

Pritika Autocast Ltd. ...Applicant No.1/Transferor Company
And
Nibber Castings Pvt.Ltd. ...Applicant No.2 Transferor Company
With
Pritika Auto Industries Ltd. ...Applicant No.3/Transferee Company

Present: Mr. Yash Pal Gupta, Advocate for applicant companies.

On request made by learned counsel for petitioners, hearing is deferred to 11.01.2018 to file additional documents as required under the provisions of Sections 230 & 232 of Companies Act, 2013.

Sd/-

(Chief Justice M.M.Kumar)
President, NCLT
Camp at Chandigarh

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

November 30, 2017

subbu